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(c) A protest was subsequently lodged with the Pak military authorities in flag meeting: Patrolling by the Rajasthan Armed Constabulary and our troops in that area has been intensified. 1

evacuated to the civil hospital at Banner.

# संयुक्त राष्ट्र के कुछ कार्यालयों का न्यूयार्क से अन्य देशों में स्थानान्तरित किया जाना

- 1171. श्री पंढ़रीनाथ सीताराम जी पाटिल : क्या विदेश मन्त्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि न्यूयार्क में बढ़ती हुई जनसंख्या और कीमतों में वृद्धि को व्यान में रखते हुए संयुक्त राष्ट्र संघ के महासचिव, श्री कुर्त वाल्दहीम संयुक्त राष्ट्र संघ के कुछ कार्यालयों को अन्य देशों में स्थानान्तरित करने के प्रश्न पर विचार कर रहे हैं ;
- (ख) क्या सरकार ने संयुक्य राष्ट्र संघ के कुछ कार्यालयों को भारत में स्थानान्तरित करने के लिए महासचिव से बातचीत की है; और
  - (ग) यदि हां, तो उसका व्यौरा क्या है ?

# •f [ SHIFTING OP SOME U. N. OFFICES FROM NEW YORK TO OTHER COUNTRIES

1171. SHRI P. S. PATIL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether k is a fact that in view of the growing population and rise in prices in New York the Secretary General of the United Nations Organisation, Shri Kurt Waldheim is considering the question of transferring some offices of U. N. O. to other countries;
- (b) whether Government have approached the Secretary General to transfer some of the offices of U. N. O. to India; and
  - (c) if so, the details thereof? ]

विदेश मंत्रालय में उपमंत्री (श्री सुरेन्द्रपाल सिंह): (क) संयुक्त राष्ट्र महा सिवन ने महा-सभा के 27वें सत्र की रिपोर्ट में मुख्यालय में कार्यालय आवास प्रश्न का उल्लेख किया था और यह कहा कि न्यूयार्क संयुक्त राष्ट्र का मुख्यालय है। तदनुसार इस सिववालय का केन्द्रीय कार्यालय न्यूयार्क में ही होना चाहिए। परन्तु उन्होंने यह भी कहा कि भविष्य में न्यूयार्क सिववालय का विस्तार आवश्यकता के अनुसार न्यूनतम होना चाहिए तथा नये कार्यक्रम एवं उनके सिववालय न्यूयार्क से बाहर ही होने चाहिएं।

(ख) भारत सरकार ने संयुक्त राष्ट्र के स्थापित कार्यालयों को भारत में स्थानान्तरित करने के बारे में महासचिव से नहीं कहा है।

# (ग) प्रश्न नहीं उठता।

- t [ THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) In his report to the 27th Session of the General Assembly, the Secretary-General of the United Nations referred to the question of office accommendation at Headquarters and stated that New York was the Headquarters of the United Nations. The central establishment of the Secretariat must accordingly be located in New York. He added, however, that the future growth of the New York Secretariat should be limited to the minimum required and that new programmes and their Secretariats should be located outside New York.
- (b) The Government of India has not made any approach to the Secretary-General to transfer established UN offices to India.
  - (c) Does not arise. ]

# TAKE OVER OF THE AGNIGUNDALA COPPER MINES EY HINDUSTAN COPPER LIMITTED

- 1172. SHRI PAPI REDDI : Will the Minister of STEEL AND MINES be pleased to state  $\,$
- (a) whether there is any proposal for taking over the Agnigundala Copper Mines by the Hindustan Copper Limited, as stated by the State Government; and
  - (b) if not, the reasons '.herefor?

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THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ. KHAN): (a) and (b) The statement ascribed to the State Government has not been received in this Department. However it may be stated that after the discovery of the copper-lead deposits in the Agni-gundala belt, Hindus'an Copper Limited, a Public Sector Undertaking, have been entrusted with the task of conducting exploratory mining and setting up a pilot plant etc. so that a Detailed Project Report can be prepared and a final decision taken about the exploitation of these deposits. Thus, from the beginning, Hindustan Copper Limited have been assigned the development of this deposit, and no change in this position is contemplated at present.

### SETTING UP OP STEEL PLANT IN COLLABORATION WITH JAPAN

## 1173. SHRI NAWAL KISHORE: SHRI C. D. PANDE:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether there is any proposal under Government's consideration to set up a steel plant in India in collaboration with Japan; and
- (b) if so, the progress of the proposal and the details so far available?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN): (a) No. Sir.

(b) Does not arise.

## REVERSION OF CARPENTERS IN ARMY

1174. CHAUDHARY A. MOHAMMAD: Will the Minister of DEFENCE be pleased to refer to the reply to L^nstarred Question No. 453 given in the Rajya Sabha on the 17th November, 1972 and stale:

- (a) whether there are any other civilian carpenters in 271 ASC Coy junior to the one who has been reverted and who have not been reverted; if so, the details of such persons; and
- (b) the details of other permanent civilian carpenters and other employees in that company (including those with less than 20 years of permanent services) who have been reverted

under the said order and whether there are any rules which prohibit reversion of permanent civilian employees in the Armed forces and if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b) The requisite information is being collected and it will be laid on the Table of the House.

#### PAPER LAID ON THE TABLE

#### THE PAYMENT OF GRATUITY (CENTRAL) **RULES, 1972**

THE DEPUTY MINISTER TN THE MINISTRY OF LABOUR AND REHABILI-TATION (SHRI BALGOVIND VERMA): Sir, T beg to lay on the Table, under subsection (2) of section 15 of the Payment of Gratuity Act, 1972, a copy of the Ministry of Labour and Rehabilitation (Department of Labour and Employment) Notification G.S.R. No. 412 (E) dated the I6th September, 1972, publishing the Payment of Gratuity (Central) Rules, 1972, together with a statement (in English and Hirtli) giving reason for not laying simultaneously the Hindi version of the no'ification on the Table. [Placed in Liberary. See No. L.T. 3914/721.

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

#### REPORTED ACUTE SHORTAGE OF FERTILIZER IN WEST BENGAL AND SOME OTHER STATES

SHRI PRANAB KUMAR MUKHERJEE (W tt Bengal): Sir, I beg to call the attention of ll=e Minister of Agriculture to the reported acme shortage of fertilizer in West Bengal and some other Stalls of the country affecting the ensuing rabi cultivation,

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): Sir, The Call Attention Not ice raised by the Member relates to the current Rabi season, Rabi 1972-73 starting from October, 1972. The position regarding demand and availability of fertilizers for this period is as follows. The requirements of fertilisers for each crop season is finalised in consultation with State Governments at Zonal